OA 517/89

21.7.1989

Present: Applicant in person.
Mrs. Raj Kumari Chopra, Counsel for the respondents.

The applicant, who is present in person states that he does not wish to pursue the present application because respondents have promoted him as Stenographer Grade II (ad hoc) by an order dated 21.6.1989. In view of this, the application is dismissed as withdrawn. The parties will bear their own costs.

(PC. JAIN) MEMBER (A)

(P.K. KARTHA) VICE CHAIRMAN(J)